

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-180(ND)2018

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

SH. R. VARADHARAJAN
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2018

NAME OF THE COMPANY: M/s. Siemens Healthcare Pvt. Ltd. Vs. M/s. Rockwell Industrial Plants Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Rajendra Beniwal, Advocate for the Petitioner

ORDER

Ld. Counsel for the Petitioner is present. for consideration whether the petition is maintainable.

To come up on 1st March, 2018.

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(Deepa Krishan)
Member (T)

-S-d-1

(R. Varadharajan)
Member (J)